

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 881/2022

In the matter of:

Rajinder Krishan Sharma & Anr.

...Petitioners

Versus

Union of India & Ors.

...Respondents

NDOH: 25.08.2023

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Through

Shubham
D/9436/2022

Shubham Yadav, Piyush M Dwivedi,
Chetanya Baweja and Ravi Kant Yadav
(Counsels for the Respondent No. 8)
193-A, Garud Apartments, Pocket-4,
Mayur Vihar Phase-I, Delhi-110091
Mobile Nos: 9310884005, 9873472620
Email Id: lexoffice21@gmail.com

New Delhi
22.08.2023

RTI Application Form
FORM 'A'
See Rule 3(1)

I. D. No.....
(For Office Use Only)

To
The Public Information Officer/
Assistant Public Information Officer

1.Full Name of The Applicant : Rajan Kohli
2.Father Name/Spouse Name : S C Kohli
3.Permanent Address : E-31 Panch Shila Park
: New Delhi - 110017

4.Correspondence Address : Same as above

5.Particulars of The Information Solicited

a) Subject Matter of Information (*) : _____

b) The period to which information relates (**): 1981-1991

c) Specific Details of Information required (***):
Whether any inquiry and survey has been made
as required under Section 29(2) of the
Indian Forest Act, 1927 with respect to
issuance of notification no. (S.O. 251/C.A. 16/27/
S.29/81 dated 02.12.1981.)

d) Whether information is required by Post : _____
or in person (the actual postal fees shall be : _____
included in additional fee in providing the information)

e) In case by Post (ordinary/registered : Speed Post
or speed post)

6.Is this information not made available by : No
public authority under voluntary disclosure?

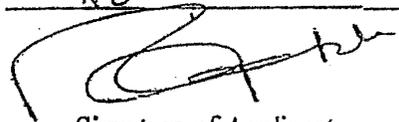
7.Do you agree to pay the required fee? : Yes

8.Have you deposited application fee? : Yes
(If Yes, Details of such deposit) : _____

9.Whether belongs to below Poverty Line category? : No

(If yes, you furnished the proof of the same with application?)

Place: Delhi
Date: 30/10/2012


Signature of Applicant
9810069639

(*) Broad Category of the subject to be indicated (such as grant of government service matters/Licenses etc.)

(**) Relevant period for which information is required to be indicated.

(***) Specific details of the information are required to be indicated.

Bink
30/10/12

Postal order No- 694-872526
Amt. Rs- 50/-

KII Application Form
FORM 'A'
See Rule 3(1)

I. D. No.....
(For Office Use Only)

To
The Public Information Officer/
Assistant Public Information Officer

1.Full Name of The Applicant : Rajan Kohli
2.Father Name/Spouse Name : SC Kohli
3.Permanent Address : E-31 Panch Shila Park
New Delhi - 110017

4.Correspondence Address : Same as above

5.Particulars of The Information Solicited

a) Subject Matter of Information (*) :

b) The period to which information relates (**): 1981 - 1991

c) Specific Details of Information required (***):

(A copy of the notification issued under Section 30
of the Indian Forest Act, 1927 in respect of
Sikhandpur / Nathupur Bundh pursuant to notification
no. S.O. 251 / C.A. 16/27 / 3.29 / 81 dated 02.12.1981)

d) Whether information is required by Post :
or in-person (the actual postal fees shall be :
included in additional fee in providing the information)

e) In case by Post (ordinary/registered : Speed Post
or speed post)

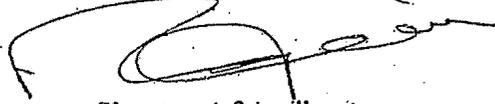
6.Is this information not made available by
public authority under voluntary disclosure? : No

7.Do you agree to pay the required fee? : Yes

8.Have you deposited application fee?
(If Yes, Details of such deposit) : Yes

9.Whether belongs to below Poverty Line category? : No
(If yes, you furnished the proof of the same with
application?)

Place: Delhi
Date: 30/10/12


Signature of Applicant
9810069639

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Postal order NO-69.G-872152

Bundh
-30/10/12

OFFICE OF THE
PUBLIC INFORMATION OFFICER
MINISTRY OF FORESTS

AMT. 50/-

RTI Application Form
FORM 'A'
See Rule 3(1)

I. D. No.....
(For Office Use Only)

To
The Public Information Officer/
Assistant Public Information Officer

1. Full Name of The Applicant : Rajan Kohli
2. Father Name/Spouse Name : S C Kohli
3. Permanent Address : E-31 Panch Shilla Park
New Delhi - 110017

4. Correspondence Address : Same as above

5. Particulars of The Information Sought

a) Subject Matter of Information (*) : _____

b) The period to which information relates (**): 1981-1991

c) Specific Details of Information required (***):
Whether any notification has been issued under
Section 30 of the Indian Forest Act, 1927 in
respect of Sikkandi / Nathupur Bundh pursuant
to notification no. S.O. 251 / C.A. 16/27 / S. 29/81
dated 02.12.1981

d) Whether information is required by Post : _____
or in person (the actual postal fees shall be : _____
included in additional fee in providing the information)

e) In case by Post (ordinary/registered : Speed Post
or speed post)

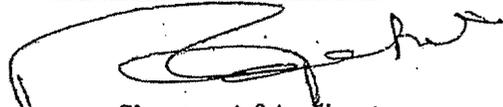
6. Is this information not made available by : No
public authority under voluntary disclosure?

7. Do you agree to pay the required fee? : Yes

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(If Yes, Details of such deposit) : _____

9. Whether belongs to below Poverty Line category? : No
(If yes, you furnished the proof of the same with application?)

Place: Delhi
Date: 30/10/12


Signature of Applicant
781069639

(*) Broad Category of the subject to be indicated (such as grant of government service matters/Licenses etc.)

(**) Relevant period for which information is required to be indicated.

(***) Specific details of the information are required to be indicated.

Bank
30/10/12

Postal order NO- 696 872 153
AMT. Rs= 50/-

RTI Application Form
FORM 'A'
See Rule 3(1)

I. D. No.....
(For Office Use Only)

To
The Public Information Officer/
Assistant Public Information Officer

1. Full Name of The Applicant : Rajan Kohli
2. Father Name/Spouse Name : S C Kohli
3. Permanent Address : E-31 Panch Shila Park
New Delhi -110017
4. Correspondence Address : Same as above
5. Particulars of The Information Solicited
a) Subject Matter of Information (*) : _____
b) The period to which information relates (**): _____
c) Specific Details of Information required (***) : 1981-1991

A copy of the inquiry and survey been made under Section 29(3) of the Indian Forest Act, 1927 with respect to issuance of notification no. S.O. 251/C.A. 16/27/S.29/81 dated 02.12.1981.

d) Whether information is required by Post : _____
or in person (the actual postal fees shall be included in additional fee in providing the information) : _____
e) In case by Post (ordinary/registered or speed post) : Speed Post
6. Is this information not made available by public authority under voluntary disclosure? : No
7. Do you agree to pay the required fee? : Yes
8. Have you deposited application fee? : Yes
(If Yes, Details of such deposit) : _____
9. Whether belongs to below Poverty Line category? : NO
(If yes, you furnished the proof of the same with application?)

Place: Delhi
Date: 30/10/12


Signature of Applicant
981069639

(*) Broad Category of the subject to be indicated (such as grant of government service matters/Licenses-etc.)

(**) Relevant period for which information is required to be indicated.

(***) Specific details of the information are required to be indicated.

Postal order No- 696-872460

Amt. 50/-

Bimla
30/10/12

From :

Deputy Conservator of Forest
Gurgaon.

To: Rajan Kohli
S/o S.C. Kohli
E-31 Panchsheel Park
New Delhi - 110017

No. 1733 dated 21/11/2012

Sub: Supply of information under RTI Act 2005 Rajan Kohli

Ref: Your applications dated 30.10.2012

This is to bring to your notice regarding the information sought by you from the office of the undersigned through RTI applications with is as under:-

- i) Copy of the inquiry and survey under Section 29 (3) of IFA regarding Sikanderpur/Nathupur Band pertaining to notification no. S.O. 251/C.A. 16/27/S.29/81 dated 02.12.1981 is not available in this office.
- ii) Document regarding inquiry and survey under Section 29 (3) of IFA regarding Sikanderpur/Nathupur Band pertaining to notification no. S.O. 251/C.A. 16/27/S.29/81 dated 02.12.1981 is not available in this office.
- iii) The document on notification under Section 30 of IFA regarding Sikanderpur/Nathupur Band pertaining to notification no. S.O. 251/C.A. 16/27/s.29/81 dated 02.12.1981 is not available in this office.
- iv) Copy of the notification under Section 30 of IFA regarding Sikanderpur/Nathupur Band pertaining to notification no. S.O. 251/C.A. 16/27/S.29/81 dated 02.12.1981 is not available in this office.

The sought information is being obtained from higher authorities and the same as and when received in this office will be sent to you.

Dy. Conservator of Forests
Gurgaon.

**Proof of Service**

Lex office <lexoffice21@gmail.com>

Advance Service in OA No, 881/2022 - Rajinder Krishan Sharma & Anr. vs UOI & Ors.

1 message

Lex office <lexoffice21@gmail.com>

Tue, Aug 22, 2023 at 7:44 PM

To: "rksharma.fcs@gmail.com" <rksharma.fcs@gmail.com>, "pawanbansal@gmail.com" <pawanbansal@gmail.com>, kaushalsanjeev@hry.nic.in, pccf-hry@nic.in

Dear Sir/ma'am,

Please find attached a copy of Documents on behalf of the Respondent No. 8 to be filed before the Hon'ble National Green Tribunal in the above captioned matter.

Copies to

01. Rajinder Krishan Sharma

Applicant No. 1

Email : rksharma.fcs@gmail.com

02. Pawan Bansal

Applicant No. 2

Email Id: pawanbansal@gmail.com

03. State of Haryana

Through Chief Secretary

Respondent No. 3

Email Id : kaushalsanjeev@hry.nic.in

04. Principal Chief Conservator of Forests, Haryana

Respondent No. 9

Email Id : pccf-hry@nic.in

05. Chief Conservator of Forests

Respondent No. 10

Email Id : pccf-hry@nic.in*Regards**Shubham Yadav**Advocate**for the Respondent No. 8**Mobile No.: 9310884005* **Documents on behalf of Respondent No 8.pdf**
1454K